

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 929**

**TO BE ANSWERED ON THE 13TH DECEMBER, 2022/ AGRAHAYANA 22, 1944
(SAKA)**

WELFARE OF KASHMIRI PANDITS

**†929. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRIMATI MALA RAJYA LAXMI SHAH:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken any measures to protect the rights and lives of minority Kashmiri Pandits in the country in view of the frequent attacks on them;

(b) the details of the policy measures being undertaken for the welfare of Hindus minorities in Kashmir;

(c) whether the Government is taking any steps to investigate the earlier massacre of minority Kashmiri Pandits; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): The Government has a policy of zero tolerance against terrorism. The Government has taken several measures to ensure safety of Kashmiri Pandits in the valley. These include a robust security and intelligence grid, day & night area domination, patrolling and proactive operations against terrorists, round the clock checking at Nakas, deployment of Road Opening Parties at strategic points to thwart any terrorists attack.

2,639 Government jobs have been provided to Kashmiri Migrants under Prime Minister's Development Package (PMDP), 2015. Government has also approved construction of 6000 transit accommodations for Kashmiri Migrant employees engaged/to be engaged in different Departments of Government of Jammu and Kashmir in the valley. Further, the Government of Jammu and Kashmir has launched a portal on 7.9.2021 to address the grievances of Kashmiri Migrants. The Government of India reimburses the expenditure incurred by the Government of Jammu and Kashmir on providing the following facilities to the eligible Kashmiri migrants settled in Jammu:

- (i) monthly cash relief at the current rate of Rs. 3250 per person with the ceiling of Rs. 13,000/- per family; and**
- (ii) monthly dry ration of 9 kg rice, 2 kg Atta per head and 1 kg sugar per family.**

In the case of Kashmiri migrants settled in Delhi, the Government of India reimburses the expenditure incurred by the Government of NCT of Delhi (GNCTD) on the monthly cash relief of Rs. 3250/- per person out of which the share of GNCTD is Rs. 1000/- per person.

(c) & (d): As per information received from Government of UT of Jammu and Kashmir, the matter is under examination.